

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 04th Day of March, 2024

No.HC.VII-08/2024/1741/A. Shri Abubakkar Siddique, District & Sessions Judge, Dima Hasao, is transferred and posted as District & Sessions Judge, Charaideo, vice Shri Abu Saleh Badrudduza Laskar transferred.

Shri Siddique will hand over charge of his Court and office to the Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Dima Hasao, Haflong and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1742/A. Shri Utpal Prasad, Principal Judge, Family Court, Barpeta is transferred and posted as District & Sessions Judge, Majuli, vice Shri Nogen Senabaya Deori transferred.

Shri Prasad will hand over charge of his Court and office to the Counsellor, Family Court, Barpeta and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1743/A. Shri Debasish Bhattacharjee, Principal Judge, Family Court, Nalbari, is transferred and posted as District & Sessions Judge, Sonitpur vice Shri Chatra Bhukhan Gogoi transferred.

Shri Bhattacharjee will hand over charge of his Court and office to the Counsellor, Family Court, Nalbari and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1744/A. Shri Pranjal Bora, Member, MACT, Cachar, is posted as Presiding Officer, Industrial Tribunal, Cachar, Silchar vice Smti Rubina Sarmah already resigned from Service.

Shri Bora will hand over charge of his Court and office to the District & Sessions Judge, Cachar, Silchar and join his new assignment immediately.

No.HC.VII-08/2024/1745/A. Shri Darak Ullah, Member MACT No. 2, Guwahati, is posted as Presiding Officer, STAT & Member MACT No. 1, Guwahati vice Shri Satya Nath Sarma already transferred.

Shri Ullah will hand over charge of his Court and office to the District & Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-08/2024/1746/A. Shri Abu Saleh Badrudduza Laskar, District & Sessions, Judge, Charaideo, is transferred and posted as District & Sessions Judge, Dima Hasao, Haflong vice Abubakkar Siddique transferred.

Shri Laskar will hand over charge of his Court and office to the Chief Judicial Magistrate, Charaideo and proceed to join his new assignment immediately.

4/3/24